BENCH-I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No.59/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th September 2017, 10.30 A.M.

Name of the Company Under Section		Sangita Jhunjhunwala -Vs- Raghunath Prasad Phoolchand Ltd & Ors		
		397/398		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
٠١.	Ms. Swap	na Chambly.	} for the Petitioners	Madurella.

Ld. Counsel for the petitioners are present. List the matter on 03/11/2017.

(Jinan K.R.) Member (J)

2. Mr. Sidhartha Sharma.

(Vijai Pratap Singh) Member (J)

